

(a) whether a proposal to extend in-surface cover for marine products' exports has been under Government's consideration; and

(b) if so, what decision has been taken in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b) The General Insurance Corporation of India have introduced with effect from 1st April, 1989 an insurance cover for Marine Exports on selective basis.

Customs House at Attari

1028. SHRI MURLIDHAR CHANDRAKANT BHANDARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether, it is a fact that a fresh, spate of terrorist attacks on official has been noticed following the commissioning of a Customs House at Attari near Wagah border to prevent smuggling across this border;

(b) if so, what are the details about the increase in terrorist activities during 15 days following the commissioning of the Customs House as compared to the corresponding period preceding it; and

(c) what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) No, Sir.

(b) and (c) Do not arise.

Closure of Delhi Cloth Mills

1029. SHRI MURLIDHAR CHANDRAKANT BHANDARE: Will the Minister of TEXTILES be pleased to state:

(a) whether the Delhi Administration has permitted the closure of the Delhi

Cloth Mills, consequent upon the supreme Court Orders; and

(b) if so whether an alternative arrangement is being made to set up a textile mill in the Capital with adequate production capacity, if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): (a) Yes, Sir.

(b) At present there is no such proposal under consideration of the Central Government.

Terrorist Activities

1030. SHRI MURLIDHAR CHANDRAKANT BHANDARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the details of terrorist activities in the country and the number of persons killed due to such activities during March, 1989; and

(b) whether any notable change has been observed in regard thereto since the release of lodhpur detenus?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) According to the information furnished by the Government of Punjab, 95 persons were killed in incidents due to terrorist activities in the State during March, 1989. Two bomb explosions took place in Delhi during the month. No person was killed in these explosions. There was no incident due to terrorist activities in the State of Gujarat and in the Union Territories of Lakshadweep, Daman and Diu and Chandigarh during the month. The information in respect of the remaining States and Union Territories is being collected and will be laid on the Table of the House.

(b) Public perception is more favourable to the measures taken by the secu-